

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13082/2025 BLAPL/4686/2025	SANTOSH DALAI@ SANTOSH KUMAR DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /138 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000097/2023
2	D-BLAPL/12430/2025 BLAPL/4687/2025	BAGHA @ PREMANANDA BHOI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	GOBINDAPUR /103 /2022 1ST A.D.J., CUTTACK(Cuttack) ST/0000033/2023
3	D-BLAPL/13164/2025 BLAPL/4688/2025	MOHAMMAD AMIR @ MD. AMIR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BISSAMCUTTACK /31 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000004/2025
4	D-BLAPL/12706/2025 BLAPL/4689/2025	JAGAN PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CUTTACK SADAR /446 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000124/2024
5	D-BLAPL/13170/2025 BLAPL/4690/2025	KUNA @ BASUDEBA CHHATRIA VS STATE OF ODISHA	SEPHALEE DAS VS	BHAWANIPATNA TOWN /430 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CT/0000040/2024
6	D-BLAPL/13175/2025 BLAPL/4691/2025	SUSHANT KUMAR SAHOO @ SUSANT SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	AUL /693 /2024 J.M.F.C.,AUL(Kendrapara) GR/0001115/2024
7	D-BLAPL/13189/2025 BLAPL/4692/2025	BIKRAM BISWAL @ LIPU VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SEA BEACH /76 /2025 J.M.F.C.,PURI(Puri) GR/0000215/2025
8	D-BLAPL/13252/2025 BLAPL/4693/2025	GOPABANDHU MAHALIK VS STATE OF ODISHA	LALITENDU MISHRA VS	/ /0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/0000001/2025
9	D-BLAPL/13324/2025 BLAPL/4694/2025	GOURI NAYAK @ RUPA @ DURGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /59 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000177/2025
10	D-BLAPL/13328/2025 BLAPL/4695/2025	STIFFEN SINGH @ STIPHEN SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BERHAMPUR /25 /2024 DISTRICT & SESSIONS JUDGE,BALASO ST/0000487/2024
11	D-BLAPL/13329/2025 BLAPL/4696/2025	KARTIK @ RAJANI SAMAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	NILGIRI /91 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000142/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/11845/2025 BLAPL/4697/2025	SHANKAR DEHURI VS STATE OF ODISHA	RAJJEET ROY VS	ULLUNDA /29 /2022 A.D.J.,SONEPUR(Sonepur) SC/0000012/2023
13	D-BLAPL/13213/2025 BLAPL/4698/2025	RAMESH BADAJENA VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /272 /2024 JMFC, KANAS(Puri) GR/0000478/2024
14	D-BLAPL/11918/2025 BLAPL/4699/2025	CHANDAN KARA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /27 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000026/2025
15	D-BLAPL/12303/2025 BLAPL/4700/2025	BIDYADHAR NAIK @ FUKUL VS STATE OF ODISHA	DEBASIS MISHRA VS	JATNI P.S. /121 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000136/2025
16	D-BLAPL/13336/2025 BLAPL/4701/2025	STIFFEN SINGH @ STIPHEN SING VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BERHAMPUR /24 /2024 DISTRICT & SESSIONS JUDGE,BALASO ST/0000488/2024
17	D-BLAPL/12764/2025 BLAPL/4702/2025	MANOJ KUMAR PATEL VS STATE OF ODISHA	SANJUKTA MUNDA VS	RENGALI (SAMBALPUR) /6 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000003/2025
18	D-BLAPL/13216/2025 BLAPL/4703/2025	RAJENDRA SWAIN @ RAJU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TANGI /46 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000278/2025
19	D-BLAPL/12778/2025 BLAPL/4704/2025	BULU GADTYA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	AGALPUR /240 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000012/2025
20	D-BLAPL/13345/2025 BLAPL/4705/2025	PRAMOD KISAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	REAMAL /68 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000055/2024
21	D-BLAPL/12902/2025 BLAPL/4706/2025	RAHUL SETHI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	CAPITAL P.S. /101 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000403/2025
22	D-BLAPL/12979/2025 BLAPL/4707/2025	SANJAY HO @ BAIPAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SOSO /139 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000014/2025
23	D-BLAPL/13225/2025	DAMBU SAKIA	MANORANJAN PADHY	KORAPUT TOWN /85 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

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	BLAPL/4708/2025	VS STATE OF ODISHA	VS	ADDL DISTRICT AND SESSIONS JUDGE CT/0000076/2023
24	D-BLAPL/13067/2025 BLAPL/4709/2025	TAPAS MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /98 /2022 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000457/2022
25	D-BLAPL/13321/2025 BLAPL/4710/2025	AMIT KUMAR PRADHAN @ BAPUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /191 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000212/2025
26	D-BLAPL/13073/2025 BLAPL/4711/2025	MENJARI MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /60 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000248/2025
27	D-BLAPL/13076/2025 BLAPL/4712/2025	SALAI @ SALAY TUDU VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /296 /2023 A.D.J.,UDALA(Mayurbhanj) ST/0000184/2025
28	D-BLAPL/13283/2025 BLAPL/4713/2025	TOFAN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /235 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000442/2024
29	D-BLAPL/12325/2025 BLAPL/4714/2025	SANTOSH PANDIA @ SANTOSH KUMAR PANDIA VS STATE OF ODISHA	DEBASIS MISHRA VS	JATNI P.S. /121 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000136/2025
30	D-BLAPL/13290/2025 BLAPL/4715/2025	PAPU @ RAJENDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /467 /2024 A.D.J.,KODALA(Ganjam) ST/0000214/2024
31	D-BLAPL/12720/2025 BLAPL/4716/2025	KHIROD BEHERA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	ATHAMALLIK /99 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000009/2025
32	D-BLAPL/12806/2025 BLAPL/4717/2025	BRAHMANANDA BHOI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	PURI TOWN /90 /2025 S.D.J.M.,PURI(Puri) GR/0000226/2025
33	D-BLAPL/13084/2025 BLAPL/4718/2025	TUKUNA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /323 /2018 A.D.J.,KHALLIKOTE(Ganjam) ST/0000273/2019
34	D-BLAPL/13305/2025 BLAPL/4719/2025	MANTU @ NARAYAN NAIK VS	BIKRAM KESHARI RAJ VS	BAIDESWAR /197 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cutta

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

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35	D-BLAPL/13157/2025 BLAPL/4720/2025	STATE OF ODISHA SHIBA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GR/0000606/2024 RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000008/2025
36	D-BLAPL/13272/2025 BLAPL/4721/2025	SHAIKH HUMAPARVIN RAFIQ @ HUMA PARVIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0001950/2023
37	D-BLAPL/13310/2025 BLAPL/4722/2025	SURESH CHAMPIA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000027/2024
38	D-BLAPL/13276/2025 BLAPL/4723/2025	RAJ SHIL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /75 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangapur) GR/0000114/2025
39	D-BLAPL/13311/2025 BLAPL/4724/2025	SK.IBRAR @ SK.IBRAR ALAM VS STATE OF ODISHA	SK. ZAFARULLA VS	SAHADEV KHUNTA /143 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000293/2025
40	D-BLAPL/13315/2025 BLAPL/4725/2025	SANJAY KUMAR SAHOO @ SANJAY SAHU VS STATE OF ODISHA	BHUIT PATNAIK VS	JAJPUR ROAD /2 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000002/2025
41	D-BLAPL/10002/2025 BLAPL/4726/2025	TANTIPAL PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /34 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000113/2025
42	D-BLAPL/13352/2025 BLAPL/4727/2025	BILU MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LANJIGARH /62 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000054/2024
43	D-BLAPL/13160/2025 BLAPL/4728/2025	LAXMIDHAR RAUTARAY @ LAXMIDHAR ROURAY VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /17 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Kandhamar) GR/0000006/2025
44	D-BLAPL/13363/2025 BLAPL/4729/2025	PANKAJ VANSHKAR @ BANSKAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /135 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2025
45	D-BLAPL/13351/2025 BLAPL/4730/2025	BIRANCHI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /33 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000093/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

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46	D-BLAPL/13024/2025 BLAPL/4731/2025	SURESH MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /493 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000849/2023
47	D-BLAPL/13029/2025 BLAPL/4732/2025	GOINDA MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /493 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000849/2023
48	D-BLAPL/12859/2025 BLAPL/4733/2025	SIDHARTHA SATPATHY VS STATE OF ODISHA	BIJAYANANDA DASH VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000037/2025
49	D-BLAPL/12829/2025 BLAPL/4734/2025	BAJARANGI TARIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
50	D-BLAPL/13366/2025 BLAPL/4735/2025	SANJIB BAKUL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000038/2025
51	D-BLAPL/13379/2025 BLAPL/4736/2025	GABA @ SANTANU MAITY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /231 /2020 A.D.J.,JALESWAR(Baleshwar) ST/0000499/2024
52	D-BLAPL/12985/2025 BLAPL/4737/2025	B.RAKESH KUMAR @ RINKU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000112/2024
53	D-BLAPL/13403/2025 BLAPL/4738/2025	NARESH KUMAR AHIR VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	KESINGA /509 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000001/2025
54	D-BLAPL/13361/2025 BLAPL/4739/2025	SARAT LENKA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /72 /2021 ASST. SESSIONS JUDGE, PURI(Puri) ST/0000051/2025
55	D-BLAPL/13182/2025 BLAPL/4740/2025	PADU @ PADMA CHARAN PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000054/2024
56	D-BLAPL/13300/2025 BLAPL/4741/2025	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 SPECIAL JUDGE,SPECIAL COURT,CUTTACK 2(A)CC/0000111/2024
57	D-CMP/17585/2025	G.SARADA	ASHOK DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/685/2025	VS G.KAMARAJU	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam) EP/0000002/2024
58	D-CMP/17480/2025 CMP/686/2025	SUKANTA KUMAR SAHOO @ BEHERA VS ARUN KUMAR BEHERA	ARUN KUMAR MISHRA 2 VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001990/2011
59	D-CMP/15987/2025 CMP/687/2025	PRASANT @ PRASANT KUMAR NAYAK VS PRAMILA BEHERA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (J.D.),PARJANG(Dhenkanal) CS/0000012/2021
60	D-CMP/14092/2025 CMP/688/2025	BIRANCHI NARAYAN SAHU @ BIRANCHI SAHOO VS BENUDHAR RATH	ASHOK KUMAR ROUT VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CS/0000007/2018
61	D-CMP/17419/2025 CMP/689/2025	RATNAKAR PRADHAN VS MANJULATA PRADHAN	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (S.D), PIPILI(Puri) EC/0000007/2016
62	D-CMP/17632/2025 CMP/690/2025	GOBINDA PRADHAN VS LAND ACQUISITION COLLECTOR, ANGUL	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),ATHMALLIK(Anugul) EC/0000008/2023
63	D-CMP/17905/2025 CMP/691/2025	PANKAJ KUMAR BEHERA VS GOVINDA CHANDRA BISWAL	RASHMI NARAYAN PATNAIK VS	// CIVIL JUDGE (SD),BONAI(Sundargarh) EC/0000001/2024
64	D-CMP/18028/2025 CMP/692/2025	HEMALATA MOHARANA VS M/S ESSEN COSTRUCTION, KHURDA	PRASANNA KUMAR RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2025
65	D-CONTC/13993/2025 CONTC/1983/2025	BIMOD KUMAR JENA VS SHALINI PANDIT, IAS	ADV. VS	// () //
66	D-CONTC/15112/2025 CONTC/1984/2025	NIRANJAN MISHRA VS BHABANA SAHU,BEO,AMBABHONA,BARAGARH	PITAMBAR PANDA VS	// () //
67	D-CONTC/15343/2025 CONTC/1985/2025	SMITA CHOUDHURY VS MINAKSHI BRAHMA, R.M (LEGAL), M/S. ORIENTAL INSURANCE CO.LTD.	ADV. VS	// () //
68	D-CONTC/15401/2025 CONTC/1986/2025	ASHOK KUMAR MOHAPATRA VS	ADV. VS	// () //

ORISSA HIGH COURT

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69	D-CONTC/15423/2025 CONTC/1987/2025	DR.RAJYASHREE PATTANAIAK,CDM AND PHO,KHORDHA PREMKARI BAGH VS	ADV. VS	// // ()
70	D-CONTC/15442/2025 CONTC/1988/2025	ATULYA KUMAR MALLIK, SECY., KORAPUT CENTRAL CO OPERATIVE BANK LTD. AMIT ABHIJIT SAMAL VS	BISHNU PRASAD PRADHAN VS	// // ()
71	D-CONTC/15447/2025 CONTC/1989/2025	ASWATHY S.,COMMNR.-CUM-SECY., HEALTH AND F.W DEPT. PADMANAVA PANDA VS	ADV. VS	// // ()
72	D-CONTC/15465/2025 CONTC/1990/2025	ARABIND AGRAWAL,IAS SHARAT CHANDRA BARIK VS	ADV. VS	// // ()
73	D-CONTC/15481/2025 CONTC/1991/2025	AMIT RANJAN HOTA,TAHASILDAR, KHAIRA KABITA DAS VS	JANAKI KANTA MAHAPATRA VS	// // ()
74	D-CONTC/15485/2025 CONTC/1992/2025	PRITIPARNA MISHRA,OAS MADAN MOHAN MOHANTY VS	ADV. VS	// // ()
75	D-CONTC/15486/2025 CONTC/1993/2025	ARAVIND AGRAWAL,IAS GANDHARBA PRADHAN VS	ADV. VS	// // ()
76	D-CONTC/16029/2025 CONTC/1994/2025	PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA TAPAN KUMAR SAHU VS	ADV. VS	// // ()
77	D-CONTC/16030/2025 CONTC/1995/2025	DR.ARABINDA KUMAR PADHEE,IAS GOPINATH SAHU VS	ADV. VS	// // ()
78	D-CONTC/16689/2025 CONTC/1996/2025	DR.ARABINDA KUMAR PADHEE,IAS SUDHANSU SEKHAR BEHERA VS	ADV. VS	// // ()
79	D-CONTC/14927/2025 CONTC/1997/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA RADHANATH PARIDA VS	ADV. VS	// // ()
		ARVIND AGRAWAL, IAS		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/15272/2025 CONTC/1998/2025	MILAN PRADHAN VS ANAM CHARAN PATRA,COMMISSIONER,CMC,CUTTACK	PRAGYAN NALINI NAYAK VS	// 0 //
81	D-CONTC/18058/2025 CONTC/1999/2025	JAYANTI PANDA VS SHALINI PANDIT, SECY. TO GOVT., S AND ME DEPT., BBSR	M/S G.N. PATTANAİK, M/S JAYANATA KUMAR RATH, S.K. MISHRA, P.K. ROUT, D.N. RATH, A VS	// 0 //
82	D-CONTC/15672/2025 CONTC/2000/2025	NIRUPAMA DAS VS PRASANT KUMAR TARAI,SUB-COLLECTOR,JAGATSINGHPUR	ADV. VS	// 0 //
83	D-CONTC/16694/2025 CONTC/2001/2025	BIDYADHAR BHUE VS SUDEEPTA KUMAR NAYAK,BEO, RAIRAKHOL,SAMBALPUR	PITAMBAR PANDA VS	// 0 //
84	D-CONTC/18012/2025 CONTC/2002/2025	TRIVAYA CHARANA JENA VS BISWARANJAN BEHERA,EXECUTIVE ENGINEER, TPCODL, NIMAPARA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
85	D-CONTC/18046/2025 CONTC/2003/2025	MOHINEE PASAYAT VS ANANYA DAS, STATE PROJECT DIRECTOR,OSEPA	ADV VS	// 0 //
86	D-CONTC/12194/2025 CONTC/2004/2025	HEMANTA BARIK VS BALLAVA MEHER, BLOCK EDUCATION OFFICER, BIJEPUR	ADV. VS	// 0 //
87	D-CONTC/15429/2025 CONTC/2005/2025	MADHAB BAIRAGI VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF, W.R DEPT.	ADV. VS	// 0 //
88	D-CONTC/15578/2025 CONTC/2006/2025	BASANTA BARIK VS ASWATHY S., IAS	ADV. VS	// 0 //
89	D-CONTC/15647/2025 CONTC/2007/2025	RABINDRA KUMAR SENAPATI VS ANU GARG,COMMNR.-CUM-SECY., W.R DEPT.	ADV. VS	// 0 //
90	D-CONTC/17112/2025 CONTC/2008/2025	MAHENDRA KUMAR MUDULI VS DR MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY, BBSR	ADV VS	// 0 //
91	D-CONTC/13821/2025	JAGADISH PATRO	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2009/2025	VS USHA PADHI,COMMNR. CUM SECY., HOUSING AND U.D DEPT.	VS	() //
92	D-CONTC/17549/2025 CONTC/2010/2025	RABINDRANATH SWAIN VS SATYABRATA SAHU, ADDL. CHIEF SECY., HOME DEPT.	ADV. VS	// () //
93	D-CONTC/18073/2025 CONTC/2011/2025	BASANTI PATRA VS PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI	ADV. VS	// () //
94	D-CONTC/12864/2025 CONTC/2012/2025	RUDRA NARAYAN PARIDA VS SHALINI PANDIT, IAS	ADV. VS	// () //
95	D-CONTC/14942/2025 CONTC/2013/2025	DOLAMANI MEHER VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
96	D-CONTC/17113/2025 CONTC/2014/2025	ARATA RAJ VS DR.MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY, BBSR	ADV VS	// () //
97	D-CONTC/17114/2025 CONTC/2015/2025	DEBENDRA KUMAR NAYAK VS DR.MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY, BBSR	ADV VS	// () //
98	D-CONTC/15537/2025 CONTC/2016/2025	DILLIP KUMAR DAS VS ANU GARG,DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY., GOVT. OF ODISHA, W.R DEPT.	ADV VS	// () //
99	D-CONTC/16211/2025 CONTC/2017/2025	GOBINDA CHANDRA DAS VS ANAM CHARAN PATRA,COMMISSIONER,CMC,CUTTACK	SANJIB KUMAR KHADAYATRAY VS	// () //
100	D-CRLA/10520/2025 CRLA/523/2025	SITARAM MEHER VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BOLANGIR TOWN /662 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000043/2024
101	D-CRLA/12922/2025 CRLA/524/2025	KISHANTA SANSETH @ NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /54 /2023 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000030/2023
102	D-CRLA/12928/2025 CRLA/525/2025	PARESH KUMAR BARIK@PARESH BARIK VS	PARTHA SARATHI DAS VS	PANDAPADA /81 /2013 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/12938/2025 CRLA/526/2025	STATE OF ODISHA RAJESH RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/0000018/2016 TARBHA /22 /2024 A.D.J.,SONEPUR(Sonepur) Spl/0000004/2024
104	D-CRLA/13072/2025 CRLA/527/2025	DATYA NAIK@FAKIRA NAIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BADAGADA /81 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000024/2023
105	D-CRLA/12840/2025 CRLA/528/2025	AJIT KUMAR PARIDA@LUCKY VS STATE OF ODISHA	MANOJ PANIGRAHI VS	BADACHANA /50 /2014 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000277/2014
106	D-CRLA/12975/2025 CRLA/529/2025	NABAKISHORE NAYAK VS STATE OF ODISHA(VIG.)	KAUSTUVA MOHANTY VS	BHUBANESWAR VIGILANCE /8 /2012 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000040/2013
107	D-CRLMA/10393/2025 CRLMA/57/2025	MANOJ MALIK VS STATE OF ODISHA	GAGAN BIHARI KHATUA VS	NIKIRAI /13 /2020 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000185/2023
108	D-CRLMC/12701/2025 CRLMC/1623/2025	DR.LAKSHMAN BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	BALASORE TOWN /52 /2021 3RD ADDL DISTRICT JUDGE, BALASOR CRREV/0000044/2024
109	D-CRLMC/9741/2025 CRLMC/1624/2025	SWARAJYA KUMAR PRADHAN @ SWARAJYA PRADHAN @ AJAYA VS STATE OF ODISHA	SATYABRATA DASH VS	ASKA /12 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000023/2023
110	D-CRLMC/11100/2025 CRLMC/1625/2025	SIRAJ KHAN VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /172 /2017 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000698/2017
111	D-CRLMC/11098/2025 CRLMC/1626/2025	PRADEEP KUMAR SAMALA @ PRADIPA KUMAR SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 A.D.J.,CHATRAPUR(Ganjam) 2(A)CC/0000002/2016
112	D-CRLMC/11414/2025 CRLMC/1627/2025	AJIT BEBARTA @ AJIT KUMAR BEBARTA VS STATE OF ODISHA	A.K.SAHOO VS	KANDARPUR /217 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001252/2023
113	D-CRLMC/12055/2025 CRLMC/1628/2025	SUNIL SETHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	LALBAG /113 /2024 J.M.S.C, CUTTACK(Cuttack) GR/0000348/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/11434/2025 CRLMC/1629/2025	SUMANTA PATEL VS STATE OF ODISHA	SITANSHU KUMAR DEY VS	PADAMPUR /396 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0001499/2024
115	D-CRLMC/10691/2025 CRLMC/1630/2025	SK.ZAHID ALI VS RAJA ASHIS RANJAN PRATAP SINGH	RAJU KUMAR SATPATHY VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0001895/2022
116	D-CRLMC/11753/2025 CRLMC/1631/2025	RAMESH CHANDRA SWAIN @ RAMESH SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /141 /2024 J.M.F.C.,BHAPUR(Nayagarh) GR/0000132/2024
117	D-CRLMC/11802/2025 CRLMC/1632/2025	DEBENDRA PRADHAN @ PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	BAIDYANATHPUR /33 /2003 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000183/2003
118	D-CRLMC/11834/2025 CRLMC/1633/2025	BIGHNESH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /953 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001758/2024
119	D-CRLMC/12399/2025 CRLMC/1634/2025	SANTOSH BHOI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	KHARIAR /282 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000033/2023
120	D-CRLMC/12428/2025 CRLMC/1635/2025	PRADIP @ PRADIPTA KUMAR @ SAHU @ SAHOO VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BANKI /267 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000379/2024
121	D-CRLMC/12862/2025 CRLMC/1636/2025	URMILA SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /235 /2018 J.M.F.C.,BHAPUR(Nayagarh) ICC/0000016/2024
122	D-CRLMC/11680/2025 CRLMC/1637/2025	RANJAN KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	GUNUPUR /51 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rajnagarh) GR/0000092/2025
123	D-CRLMC/11319/2025 CRLMC/1638/2025	SANTU BHOI@HRUSIKESH BHOI VS STATE OF ODISHA	SATYA RANJAN SWAIN VS	PURI TOWN /16 /2020 S.D.J.M.,PURI(Puri) GR/0000240/2020
124	D-CRLMC/11222/2025 CRLMC/1639/2025	BABULI SAHU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BURLA /8 /2007 J.M.F.C.,SAMBALPUR(Sambalpur) CT/0000064/2007
125	D-CRLMC/11293/2025	PARTHA SARATHI BIBHUDATTA DASH	BIJAYA KUMAR RAGADA	KHURDA P.S. /243 /2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1640/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha) GR/0000692/2019
126	D-CRLMP/13118/2025 CRLMP/534/2025	RAMESH KUMAR BEHURIA VS C.B.I.	RAJAT KUMAR PANDA VS	//0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K
127	D-CRLMP/9478/2025 CRLMP/535/2025	RASMITA NAIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	Spe/0000002/2024 JAGANNATHA PRASAD /437 /2024 () //
128	D-CRLMP/11956/2025 CRLMP/536/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	VS	//0 () //
129	D-CRLMP/13023/2025 CRLMP/537/2025	NIRUPAMA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	//0 () //
130	D-CRLMP/13011/2025 CRLMP/538/2025	GITARANI RAY VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	//0 J.M.F.C.,BASUDEVPUR(Bhadrak) ICC/0000051/2024
131	D-CRLMP/12480/2025 CRLMP/539/2025	PRADEEP BAJAJ VS STATE OF ODISHA	SIDHARTHA DAS VS	CDA-II /4 /2025 () //
132	D-CRLREV/10710/2025 CRLREV/234/2025	BINAYA KUMAR DEEP@SANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /150 /2017 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000033/2023
133	D-CRLREV/13068/2025 CRLREV/235/2025	MANORANJAN DHAL VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal, CRMC/0000001/2025
134	D-CRLREV/10842/2025 CRLREV/236/2025	JYOSHARANI PANDA VS BHARATI BEHERA	BIPIN KUMAR CHOUDHURY VS	//0 DISTRICT & SESSIONS JUDGE,CUTTAC CRA/0000193/2024
135	D-CRLREV/12556/2025 CRLREV/237/2025	RASHMI RANJAN PRADHAN VS AJIT KUMAR SAHOO	RAMESH CHANDRA MAHARANA VS	//0 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000011/2022
136	D-FAO/13918/2025 FAO/207/2025	STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-FAO/13914/2025 FAO/208/2025	SAROJ KUMAR MOHAPATRA STATE OF ODISHA VS AKSHAYA KUMAR DASH	DEBASHISH TRIPATHY,A.G.A VS	Gia/0000871/2016 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000655/2014
138	D-FAO/13919/2025 FAO/209/2025	STATE OF ODISHA VS DR. BINATA SAHOO	DEBASHIS TRIPATHY,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000056/2015
139	D-FAO/17760/2025 FAO/210/2025	SUKANTI MIRDHA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000107/2024
140	D-FAO/18025/2025 FAO/211/2025	BIJAY KUMAR SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000563/2015
141	D-MATA/17481/2025 MATA/182/2025	KRUSHNA CHANDRA BARIK VS JYOTSNARANI @ JYOTSNAMAYEE BARIK @ JOSHNA BARIK	TRILOCHAN NANDA VS	// JUDGE,FAMILY COURT,BALANGIR(Bal EC/0000004/2014
142	D-MATA/17593/2025 MATA/183/2025	TAPAN KUMAR BARAL VS SNEHALATA BARAL	ASHOK DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000078/2023
143	D-OTAPL/16732/2025 OTAPL/49/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BBSR VS M/S VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
144	D-OTAPL/13850/2025 OTAPL/50/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE) BHUBANESWAR VS M/S. ESSEL MINING AND INDUSTRIES LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
145	D-OTAPL/16733/2025 OTAPL/51/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE) BHUBANESWAR VS M/S VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.SC VS	// () //
146	D-RPFAM/14537/2025 RPFAM/119/2025	ELIZA MALLIK VS RASANANDA MALLIK	SANTOSH KUMAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000133/2023
147	D-RPFAM/17465/2025 RPFAM/120/2025	SUBHAM KUMAR SAHU VS SANTOSH KUMAR SAHU	RAJIB LOCHAN PATTNAIK VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000009/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RVWPET/16602/2025 RVWPET/135/2025	STATE OF ODISHA VS DUKHABANDHU ORAM	JAYANTA KUMAR KHANDAYATRAY,A.S.C VS	// 0 //
149	D-WA/15788/2025 WA/796/2025	STATE OF ODISHA VS MANORANJAN DHAL	DEBASISH TRIPATHY , A.G.A VS	// 0 //
150	D-WA/17160/2025 WA/797/2025	UNION OF INDIA VS GANGOTREE SOCIAL ORGANIZATION ,BBSR	BISWAJIT MAHARANA(SR. PANEL COUNSEL) VS	// 0 //
151	D-WA/15826/2025 WA/798/2025	STATE OF ODISHA VS JANARDAN PANIGRAHI	AISHWARYA DASH,A.S.C VS	// 0 //
152	D-WA/15244/2025 WA/799/2025	STATE OF ODISHA VS ABHIMANYU DASH	SASWAT DAS,A.G.A VS	// 0 //
153	D-WA/15317/2025 WA/800/2025	STATE OF ODISHA VS HEMANTA KUMAR SAHU	SARBESWAR BEHERA,A.G.A VS	// 0 //
154	D-WA/15241/2025 WA/801/2025	STATE OF ODISHA VS GANESH RAUTA	BIMBISAR DASH,A.G.A VS	// 0 //
155	D-WA/15318/2025 WA/802/2025	STATE OF ODISHA VS SONALI DAS	SASWAT DAS,A.G.A VS	// 0 //
156	D-WA/15319/2025 WA/803/2025	STATE OF ODISHA VS TANUJA PANDA	SASWAT DAS,A.G.A VS	// 0 //
157	D-WA/14794/2025 WA/804/2025	ANUPAMA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
158	D-WA/16329/2025 WA/805/2025	RITANJALI SURUJAL VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
159	D-WA/14117/2025	CHIEF MANAGER, UNION BANK OF INDIA, CUTTACK	BHASKAR CHANDRA PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/806/2025	VS M/S. KALINGA POLYPACKS PVT. LTD., CUTTACK	VS	0 //
160	D-WA/14046/2025 WA/807/2025	PEETABAS BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
161	D-WP(C)/13892/2025 WP(C)/12135/2025	BULKA MUNDA @ BUDKA MUNDA VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
162	D-WP(C)/13896/2025 WP(C)/12136/2025	DURGA CHARAN BESHRA VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
163	D-WP(C)/16273/2025 WP(C)/12137/2025	SANTOSH BISWAS VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
164	D-WP(C)/16438/2025 WP(C)/12138/2025	MITA SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
165	D-WP(C)/16019/2025 WP(C)/12139/2025	KARUNAKARA JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
166	D-WP(C)/14224/2025 WP(C)/12140/2025	LAKSHMI @ LAXMI SAHU VS BASANTA MANJARI SAHU	DEEPALI MAHAPATRA VS	// 0 //
167	D-WP(C)/16020/2025 WP(C)/12141/2025	M.SIVAJI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
168	D-WP(C)/16320/2025 WP(C)/12142/2025	SANJUKTA MAHARANA VS DIPANJALI MAHAPATRA	SUKANTA KUMAR DALAI VS	// 0 //
169	D-WP(C)/16268/2025 WP(C)/12143/2025	LABANIKANTA NAIK VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
170	D-WP(C)/17203/2025 WP(C)/12144/2025	NALINI KUMAR RATH VS	SANGRAM JENA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/16395/2025 WP(C)/12145/2025	STATE OF ODISHA GITA DORA VS	PRATYUSHA NAIDU VS	// // 0
172	D-WP(C)/16272/2025 WP(C)/12146/2025	STATE OF ODISHA PITABAS ROUT VS	ACHYUTANANDA PATTANAİK VS	// // 0
173	D-WP(C)/17218/2025 WP(C)/12147/2025	STATE OF ODISHA HEMANTA KUMAR PARIDA VS	SASWATA PATNAİK VS	// // 0
174	D-WP(C)/18210/2025 WP(C)/12148/2025	STATE OF ODISHA PRABODHA KUMAR MOHAPATRA VS	CHITTA RANJAN PATTNAİK VS	// // 0
175	D-WP(C)/17446/2025 WP(C)/12149/2025	STATE OF ODISHA ANTARYAMI BALIARSINGH VS	TIRTH KUMAR SAHU VS	// // 0
176	D-WP(C)/17233/2025 WP(C)/12150/2025	STATE OF ODISHA GAYADHAR NAYAK VS	MANOJ KUMAR MOHANTY VS	// // 0
177	D-WP(C)/17809/2025 WP(C)/12151/2025	STATE OF ODISHA NABAGHANA BEHERA VS	SWADHIN KESARI SINGH VS	// // 0
178	D-WP(C)/16372/2025 WP(C)/12152/2025	STATE OF ODISHA NABAKISHOR BEHERA VS	PRASHANTA KUMAR NAYAK VS	// // 0
179	D-WP(C)/17515/2025 WP(C)/12153/2025	STATE OF ODISHA MANORANJAN PATRA VS	ULLASH CHANDRA MOHANTY VS	// // 0
180	D-WP(C)/17602/2025 WP(C)/12154/2025	STATE OF ODISHA M/S. AUM ASSOCIATES, SUNDARGARH VS	PRAVAT KUMAR NAYAK VS	// // 0
181	D-WP(C)/17380/2025 WP(C)/12155/2025	THE PRESIDING OFFICER CGIT CUM LABOUR COURT, BBSR MANAMOHAN MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/13903/2025 WP(C)/12156/2025	MAHENDRA NATH SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
183	D-WP(C)/17383/2025 WP(C)/12157/2025	GOBINDA CHANDRA PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
184	D-WP(C)/16937/2025 WP(C)/12158/2025	PADMA CHARAN PRADHAN VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
185	D-WP(C)/17622/2025 WP(C)/12159/2025	PRAVAKAR MISHRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
186	D-WP(C)/17056/2025 WP(C)/12160/2025	KRISHNA MOHAN PATNAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
187	D-WP(C)/16304/2025 WP(C)/12161/2025	NIRMAL BAGARTI VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
188	D-WP(C)/17786/2025 WP(C)/12162/2025	CHANDRAMANI BEHERA VS CHAIRMAN, URBAN COOPERATIVE BANK LTD, CUTTACK	SASIBHUSAN JENA VS	// 0 //
189	D-WP(C)/13904/2025 WP(C)/12163/2025	SABHA MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
190	D-WP(C)/16307/2025 WP(C)/12164/2025	NIRANJAN MALLIK VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
191	D-WP(C)/17735/2025 WP(C)/12165/2025	PREETI PRAKASH BEHERA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
192	D-WP(C)/13793/2025 WP(C)/12166/2025	KALPANA KISHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
193	D-WP(C)/14635/2025	DHIRENDRA KUMAR PATRO	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12167/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/15337/2025 WP(C)/12168/2025	JYOSTNA RANI DALEI VS THE BRANCH MANAGER, AXIS BANK, MAHANADI VIHAR BRANCH, CUTTACK	JATADHARI BARIK VS	// 0 //
195	D-WP(C)/18104/2025 WP(C)/12169/2025	DR.PRAGNYA PARAMITA DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
196	D-WP(C)/16310/2025 WP(C)/12170/2025	KIRAN KUMAR KANUNGO VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
197	D-WP(C)/17673/2025 WP(C)/12171/2025	SARAT KUMAR DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
198	D-WP(C)/16754/2025 WP(C)/12172/2025	MIHIR KUMAR BISWAL VS COMMISSIONER CUM SECY, R AND D, ODISHA, BBSR	TRILOCHAN BARIK VS	// 0 //
199	D-WP(C)/18118/2025 WP(C)/12173/2025	RITA MISHRA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
200	D-WP(C)/17184/2025 WP(C)/12174/2025	DIBAKAR RAUTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
201	D-WP(C)/16681/2025 WP(C)/12175/2025	ISHWAR BAGHEL VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
202	D-WP(C)/16426/2025 WP(C)/12176/2025	BALMIKI NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	// 0 //
203	D-WP(C)/17800/2025 WP(C)/12177/2025	SANTOSH KUMAR BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
204	D-WP(C)/17165/2025 WP(C)/12178/2025	SARASWATI DAS VS	JAYAKRISHNA MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/16414/2025 WP(C)/12179/2025	STATE OF ORISSA NURSINGHA NARAYAN MOHARANA VS	SAMEER KUMAR DAS VS	// // 0
206	D-WP(C)/13858/2025 WP(C)/12180/2025	STATE OF ODISHA HITA MAJHI VS	SASWATI MOHAPATRA VS	// // 0
207	D-WP(C)/16399/2025 WP(C)/12181/2025	STATE OF ODISHA M/S KALINGA ENTERPRISES VS	CHITRASEN PARIDA VS	// // 0
208	D-WP(C)/17802/2025 WP(C)/12182/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS SHAKTI PRASAD NAIK VS	SWAPNIL ROY VS	// // 0
209	D-WP(C)/16251/2025 WP(C)/12183/2025	STATE OF ODISHA SUKANTA KUMAR NANDA VS	MANOJ KUMAR MOHANTY VS	// // 0
210	D-WP(C)/17803/2025 WP(C)/12184/2025	STATE OF ODISHA DIBYA RANJAN SAHU VS	SWAPNIL ROY VS	// // 0
211	D-WP(C)/17670/2025 WP(C)/12185/2025	STATE OF ODISHA SUDHIR KUMAR KHADANGA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
212	D-WP(C)/18148/2025 WP(C)/12186/2025	STATE OF ORISSA AMULYA KUMAR ACHARYA VS	NIHAL RATH VS	// // 0
213	D-WP(C)/15644/2025 WP(C)/12187/2025	STATE OF ODISHA ODISHA LIFT IRRIGATION CORPORATION LTD VS	AKSHAYA KUMAR PANDEY VS	// // 0
214	D-WP(C)/15130/2025 WP(C)/12188/2025	STATE BANK OF INDIA PRASANTA KUMAR MOHANTY VS	MAHESWAR MOHANTY VS	// // 0
215	D-WP(C)/17386/2025 WP(C)/12189/2025	THE LAND ACQUISITION OFFICER, SECURITY SONE, SRI JAGANNATH TEMPLE, PURI PITABAS KAMAR VS	BISWARANJAN MAHARATHA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/17751/2025 WP(C)/12190/2025	ASHUTOSH DAS VS STATE OF ODISHA	MANAS RANJAN DASH VS	// 0 //
217	D-WP(C)/18194/2025 WP(C)/12191/2025	SAI SANJEEVANI MEDICAL STORE, CUTTACK VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
218	D-WP(C)/15496/2025 WP(C)/12192/2025	BISIKESANA NARAYAN MOILI VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
219	D-WP(C)/17389/2025 WP(C)/12193/2025	BIBINDRA KHILARI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
220	D-WP(C)/17836/2025 WP(C)/12194/2025	BHOJARAJ MAHAKUD VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
221	D-WP(C)/16555/2025 WP(C)/12195/2025	GURU CHARAN BARIK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
222	D-WP(C)/16469/2025 WP(C)/12196/2025	LOKANATH SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
223	D-WP(C)/13902/2025 WP(C)/12197/2025	MAHENDRA NATH SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
224	D-WP(C)/16471/2025 WP(C)/12198/2025	PADU RAM JAGAT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
225	D-WP(C)/13883/2025 WP(C)/12199/2025	KHELARAM MARNDI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
226	D-WP(C)/18243/2025 WP(C)/12200/2025	M/S.DEBNAR CORPSOL PVT. LTD, BBSR VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
227	D-WP(C)/14832/2025	SUMITA PRIYADARSHINI	KASHINATH PATTANAIAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12201/2025	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/16785/2025 WP(C)/12202/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
229	D-WP(C)/15477/2025 WP(C)/12203/2025	SARMISTA SENAPATY VS STATE OF ODISHA	DESHA RANJAN RATH VS	// 0 //
230	D-WP(C)/17182/2025 WP(C)/12204/2025	SUNIMA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
231	D-WP(C)/13882/2025 WP(C)/12205/2025	KASTURI SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
232	D-WP(C)/16482/2025 WP(C)/12206/2025	SANGHAMITRA DAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
233	D-WP(C)/13881/2025 WP(C)/12207/2025	DURGA CHARAN BESHRA VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
234	D-WP(C)/17562/2025 WP(C)/12208/2025	M/S. SUSANTA KUMAR SAHOO, ROURKELA VS COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA	CHITTA RANAJAN DAS VS	// 0 //
235	D-WP(C)/14798/2025 WP(C)/12209/2025	OKILA SAHU VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
236	D-WP(C)/17360/2025 WP(C)/12210/2025	SANKUNTALA CHANDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
237	D-WP(C)/15774/2025 WP(C)/12211/2025	MAA TARINI SELF HELP GROUP,KORAPUT VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
238	D-WP(C)/12137/2025 WP(C)/12212/2025	BHASKAR CHANDRA DAS VS	SUBHADUTTA ROURTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/16322/2025 WP(C)/12213/2025	STATE OF ODISHA LAXMIDHAR KHUNTIA VS	UMAKANT SAHOO VS	// // 0
240	D-WP(C)/17565/2025 WP(C)/12214/2025	STATE OF ODISHA CHILIKURI SWATI VS	MANAS RANJAN NAYAK VS	// // 0
241	D-WP(C)/16460/2025 WP(C)/12215/2025	THE A.O., C.M. REGIONAL BUSINESS OFFICER, BARGARH ASHOK KUMAR NAIK VS	SEPHALEE DAS VS	// // 0
242	D-WP(C)/14608/2025 WP(C)/12216/2025	STATE OF ODISHA GOURANGA CHARAN BAI VS	AMBIKA PRASAD RAY VS	// // 0
243	D-WP(C)/17166/2025 WP(C)/12217/2025	STATE OF ODISHA MRUNMAYA KUMAR BAI VS	BICHITRA NARAYANA SATAPATHY VS	// // 0
244	D-WP(C)/16486/2025 WP(C)/12218/2025	UNION OF INDIA SHISHIR KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
245	D-WP(C)/16488/2025 WP(C)/12219/2025	STATE OF ODISHA HIMADRI CHARAN PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
246	D-WP(C)/14076/2025 WP(C)/12220/2025	STATE OF ORISSA DAYANIDHI KHAMARI VS	MANOJ KUMAR MOHANTY VS	// // 0
247	D-WP(C)/16701/2025 WP(C)/12221/2025	STATE OF ODISHA DAMBARUDHAR MAHAKUD VS	BISWARANJAN MAHARATHA VS	// // 0
248	D-WP(C)/16716/2025 WP(C)/12222/2025	STATE OF ODISHA ASHOK KUMAR NAYAK VS	SUBHENDU KUMAR NAYAK VS	// // 0
249	D-WP(C)/16325/2025 WP(C)/12223/2025	THE PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR MADHUSUDAN PANDA VS	RAKESH BEHERA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/17706/2025 WP(C)/12224/2025	LAMBODAR MISHRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
251	D-WP(C)/16856/2025 WP(C)/12225/2025	RAJIB MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
252	D-WP(C)/13948/2025 WP(C)/12226/2025	SHANKUNTALA MALIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
253	D-WP(C)/17707/2025 WP(C)/12227/2025	AASHA REALCON, BBSR VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
254	D-WP(C)/16639/2025 WP(C)/12228/2025	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/16400/2025 WP(C)/12229/2025	SATYAJIT ROUT VS COMMISSIONER OF KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	SHASHI BHUSAN JENA VS	// 0 //
256	D-WP(C)/16118/2025 WP(C)/12230/2025	GAUTAM BUDHA SINGH SAMANT VS THE UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //
257	D-WP(C)/17080/2025 WP(C)/12231/2025	M/S.THE DHAMARA PORT COMPANY LTD, BBSR VS ADDITIONAL COMMISSIONER GST AND CE, BBSR COMMISSIONERATE	PRANAYA KISHORE HARICHANDAN VS	// 0 //
258	D-WP(C)/16549/2025 WP(C)/12232/2025	BHIKARI BALABANTARAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
259	D-WP(C)/17868/2025 WP(C)/12233/2025	BISHNU CHARAN SWAIN VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
260	D-WP(C)/16810/2025 WP(C)/12234/2025	M/S. KORAPUT CENTRAL CO-OPERATIVE BANK LTD., KORAPUT VS THE PRESIDING OFFICER, LABOUR COURT, JEYPORE, KORAPUT	BIBHU PRASAD PANDA VS	// 0 //
261	D-WP(C)/11993/2025	AKSHAYA KUMAR ROUT	SASHIBHUSAN DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12235/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/17973/2025 WP(C)/12236/2025	UMAKANTA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
263	D-WP(C)/16174/2025 WP(C)/12237/2025	UPENDRA MOHANTY @ NANDA MOHANTY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
264	D-WP(C)/17400/2025 WP(C)/12238/2025	PRABIR KUMAR MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
265	D-WP(C)/17043/2025 WP(C)/12239/2025	STATE BANK OF INDIA VS THE PRESIDING OFFICER ,CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM	P. V. BALAKRISHNA VS LABOUR COURT	// 0 //
266	D-WP(C)/17962/2025 WP(C)/12240/2025	SRIKANTA KUMAR SAHU VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
267	D-WP(C)/18231/2025 WP(C)/12241/2025	MAA DURGA SELF HELP GROUP (SHG), BALASORE VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
268	D-WP(C)/17484/2025 WP(C)/12242/2025	GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD., KOLKATA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
269	D-WP(C)/17466/2025 WP(C)/12243/2025	GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD., KOLKATA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
270	D-WP(C)/17566/2025 WP(C)/12244/2025	CHANDRASEKHAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
271	D-WP(C)/17476/2025 WP(C)/12245/2025	GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD., KOLKATA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
272	D-WP(C)/17671/2025 WP(C)/12246/2025	NEELAM KUMAR SWAIN VS	SOUBHAGYA SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/18251/2025 WP(C)/12247/2025	UNION OF INDIA PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// // ()
274	D-WP(C)/17482/2025 WP(C)/12248/2025	GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD., KOLKATA VS UNION OF INDIA	TANMAY MISHRA VS	// ()
275	D-WP(C)/18112/2025 WP(C)/12249/2025	JITENDRA SAMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
276	D-WP(C)/17485/2025 WP(C)/12250/2025	GANDHAMARDHAN SPONGE INDUSTRIES PVT. LTD., KOLKATA VS UNION OF INDIA	TANMAY MISHRA VS	// ()
277	D-WP(C)/17870/2025 WP(C)/12251/2025	PRATIMA SWAIN VS MANJULATA SWAIN	AMITAV TRIPATHY VS	// ()
278	D-WP(C)/17831/2025 WP(C)/12252/2025	SUKANTA KU MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// ()
279	D-WP(C)/17851/2025 WP(C)/12253/2025	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()
280	D-WP(C)/17580/2025 WP(C)/12254/2025	NIMAI CHARAN SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()
281	D-WP(C)/17768/2025 WP(C)/12255/2025	NRUSINGH CHARAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
282	D-WP(C)/17604/2025 WP(C)/12256/2025	BISWANATH PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// ()
283	D-WP(C)/17877/2025 WP(C)/12257/2025	DAMODAR DAS VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/17873/2025 WP(C)/12258/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
285	D-WP(C)/17965/2025 WP(C)/12259/2025	PRATAP CHANDRA SAHOO VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
286	D-WP(C)/17995/2025 WP(C)/12260/2025	PRAMOD KUMAR NAYAK VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
287	D-WP(C)/17938/2025 WP(C)/12261/2025	M/S JSW STEEL LIMITED VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
288	D-WP(C)/16713/2025 WP(C)/12262/2025	BISWA MOHAN NARENDRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //
289	D-WP(C)/18184/2025 WP(C)/12263/2025	GOVINDA CHANDRA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
290	D-WP(C)/18133/2025 WP(C)/12264/2025	SUDARSAN MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
291	D-WP(C)/17243/2025 WP(C)/12265/2025	ALFA DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
292	D-WP(C)/17792/2025 WP(C)/12266/2025	OMM SHANKAR BEHERA VS STATE OF ORISSA	HIMANSHU BHUSAN DASH VS	// 0 //
293	D-WP(C)/17460/2025 WP(C)/12267/2025	AKHIL MOHAN BEHERA VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
294	D-WP(C)/17843/2025 WP(C)/12268/2025	LAXMIDHAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
295	D-WP(C)/17449/2025	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD., BBSR	KALI PRASAD NANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12269/2025	VS CASHINO TUDU	VS	0 //
296	D-WP(C)/17887/2025 WP(C)/12270/2025	TANGARPALI BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
297	D-WP(C)/12451/2025 WP(C)/12271/2025	UTPAL KUMAR ACHARYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
298	D-WP(C)/17846/2025 WP(C)/12272/2025	BRAJENDRA LENKA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
299	D-WP(C)/17956/2025 WP(C)/12273/2025	KRUTIBAS SAMAL VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
300	D-WP(C)/18115/2025 WP(C)/12274/2025	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD., BBSR VS LAXMI NARAYAN TRIPATHY	KALI PRASAD NANDA VS	// 0 //
301	D-WP(C)/16206/2025 WP(C)/12275/2025	NARAYAN ROUT VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
302	D-WP(C)/16717/2025 WP(C)/12276/2025	GOPAL PRASAD LATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
303	D-WP(C)/18119/2025 WP(C)/12277/2025	NIHAR RANJAN NANDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
304	D-WP(C)/18276/2025 WP(C)/12278/2025	NATABAR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
305	D-WP(C)/16557/2025 WP(C)/12279/2025	DILLIP KUMAR DAS VS DIRECTOR SECONDARY EDUCATION, BBSR	BHARATI DASH VS	// 0 //
306	D-WP(C)/16820/2025 WP(C)/12280/2025	JADUMANI BEHERA VS	KUNJA SUNDAR DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/16605/2025 WP(C)/12281/2025	STATE OF ODISHA S. KIRAN KUMAR VS	DURGESH NARAYAN RATH VS	// // ()
308	D-WP(C)/17190/2025 WP(C)/12282/2025	STATE OF ODISHA HARES KUMAR SAHOO VS	PRADEEPTA KUMAR SWAIN VS	// // ()
309	D-WP(C)/18156/2025 WP(C)/12283/2025	CHIEF EXECUTIVE OFFICER TP CENTRAL ODISHA DISTRIBUTION LTD ARUNA KANTA BHUYAN VS	NIRANJAN NAYAK VS	// // ()
310	D-WP(C)/17459/2025 WP(C)/12284/2025	UNION OF INDIA BISHNU CHARAN SUTAR VS	DEEPALI MAHAPATRA VS	// // ()
311	D-WP(C)/16712/2025 WP(C)/12285/2025	STATE OF ODISHA DASARATHI BEHERA VS	ADYASIDHI MISHRA VS	// // ()
312	D-WP(C)/18128/2025 WP(C)/12286/2025	UNION OF INDIA SNIGDHA SINHA VS	RAJENDRA KRUSHNA BOSE VS	// // ()
313	D-WP(C)/15351/2025 WP(C)/12287/2025	STATE OF ODISHA JYOSTNA RANI MALLICK VS	ALOK KUMAR MOHAPATRA VS	// // ()
314	D-WP(C)/17393/2025 WP(C)/12288/2025	STATE OF ORISSA RAMAKANTA BALA VS	BISWARANJAN MAHARATHA VS	// // ()
315	D-WP(C)/15354/2025 WP(C)/12289/2025	STATE OF ODISHA ASHOK KUMAR JENA VS	AJIT CH MOHAPATRA VS	// // ()
316	D-WP(C)/17471/2025 WP(C)/12290/2025	STATE INFORMATION COMMISSIONER BHUBANESWAR SUDESHNA PATRA VS	ANIMA KUMARI DEI VS	// // ()
317	D-WP(C)/13616/2025 WP(C)/12291/2025	STATE OF ODISHA MOHAN KUMAR SAHU VS	AMIYA KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/18230/2025 WP(C)/12292/2025	BRAJAKISHORE DAS VS STATE OF ODISHA	AMLAN MOHANTY VS	// 0 //
319	D-WP(C)/17647/2025 WP(C)/12293/2025	BATAKRUSHNA MOHANTY VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), KHURDA	SURESH CHANDRA DASH VS	// 0 //
320	D-WP(C)/13666/2025 WP(C)/12294/2025	JAYADEV SAHU VS STATE CHIEF INFORMATION COMMISSIONER, ODISHA	BAMADEV BARAL VS	// 0 //
321	D-WP(C)/14378/2025 WP(C)/12295/2025	ARATI MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
322	D-WP(C)/15992/2025 WP(C)/12296/2025	SASEE BHOOSAN PATTNAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
323	D-WP(C)/17472/2025 WP(C)/12297/2025	SEKH ARIFF VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
324	D-WP(C)/17213/2025 WP(C)/12298/2025	HIMANSHU SEKHAR ACHARYA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
325	D-WP(C)/14732/2025 WP(C)/12299/2025	SURESH KUMAR MISHRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
326	D-WP(C)/18290/2025 WP(C)/12300/2025	SNEHALATA PRUSTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
327	D-WP(C)/17964/2025 WP(C)/12301/2025	BALUNKESWAR MAHESH TRUST BOARD, KEONJHARGARH VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	ASHOK KUMAR SARANGI VS	// 0 //
328	D-WP(C)/15741/2025 WP(C)/12302/2025	UNION OF INDIA VS MANOJ KUMAR THAKUR	SATYA SINDHU KASHYAP VS	// 0 //
329	D-WP(C)/16882/2025	SUBAS CHANDRA SUNDARAY	KANANBALA ROY CHOUDHURY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12303/2025	VS COMMISSIONER OF CT AND GST	VS	0 //
330	D-WP(C)/18034/2025 WP(C)/12304/2025	ALLI AHAD VS NHAI, BBSR	KISHORE KUMAR MISHRA VS	// 0 //
331	D-WP(C)/17563/2025 WP(C)/12305/2025	K.VIJAYA LAKSHMI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
332	D-WP(C)/16194/2025 WP(C)/12306/2025	M/S. SAI BABA GLASS HOUSE, CUTTACK VS UNION BANK OF INDIA, MUMBAI	PRASANTA KUMAR SATAPATHY VS	// 0 //
333	D-WP(C)/17750/2025 WP(C)/12307/2025	ALLI AHAD VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
334	D-WP(C)/16312/2025 WP(C)/12308/2025	KUNKUMINA RAI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
335	D-WP(C)/16706/2025 WP(C)/12309/2025	PRAVAT RANJAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
336	D-WP(C)/16513/2025 WP(C)/12310/2025	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
337	D-WP(C)/16224/2025 WP(C)/12311/2025	KEDAR NATH MOHARANA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
338	D-WP(C)/17676/2025 WP(C)/12312/2025	PRADEEP CHANDRA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
339	D-WP(C)/16677/2025 WP(C)/12313/2025	SATYAJIT MISHRA VS HARAPRIYA TRIPATHY	KASHINATH PATTANAIK VS	// 0 //
340	D-WP(C)/18253/2025 WP(C)/12314/2025	ASTAMI MAJHIASETH VS	TRILOCHAN NANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/17872/2025 WP(C)/12315/2025	STATE OF ODISHA SURENDRA NATH JENA VS STATE OF ORISSA	BIBUDHENDRA DASH VS	// // ()
342	D-WP(C)/16385/2025 WP(C)/12316/2025	AVINANDAN SAMANTA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// () //
343	D-WP(C)/18127/2025 WP(C)/12317/2025	JAGANNATH BEHERA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// () //
344	D-WP(C)/17808/2025 WP(C)/12318/2025	DUKHINA BEHERA VS REVENUE DIVISIONAL COMMISSIONER CENTRAL DIVISION CUTTACK	KALYAN PATNAIK VS	// () //
345	D-WP(C)/16390/2025 WP(C)/12319/2025	PRAVASH CHANDRA MAHAPATRA VS STATE OF ODISHA	VS	// () //
346	D-WP(C)/18164/2025 WP(C)/12320/2025	KALPANA JENA VS STATE BANK OF INDIA, DHENKANAL BAZAR BRANCH, DHENKANAL	HRUDANANDA MOHAPATRA VS	// () //
347	D-WP(C)/16563/2025 WP(C)/12321/2025	EXECUTIVE ENGINEER (ELECTRICAL) CUTTACK, TPCODL VS UMESH CHANDRA ROUTRAY	LALIT KUMAR MAHARANA VS	// () //
348	D-WP(C)/17978/2025 WP(C)/12322/2025	SAROJINI NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
349	D-ABLAPL/11915/2025 ABLAPL/5065/2025	LILU SETH @ BISWANATH SETH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /68 /2025 () //
350	D-ABLAPL/12223/2025 ABLAPL/5066/2025	BHARAT CHANDRA MALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINJHARPUR /63 /2025 () //
351	D-ABLAPL/12453/2025 ABLAPL/5067/2025	SRIKANT PANDA @ CHIKUNA VS STATE OF ODISHA	JEET SWARUP SAMAL VS	PURIGHAT /1 /2016 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/13173/2025 ABLAPL/5068/2025	KHETRAPAL PADHAN VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	GAISILET /95 /2012 () //
353	D-ABLAPL/13177/2025 ABLAPL/5069/2025	GADADHAR ROUT VS STATE OF ODISHA	SOMANATH NANDA VS	DHUSURI /169 /2025 () //
354	D-ABLAPL/12492/2025 ABLAPL/5070/2025	JAYAGURU ROUT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /167 /2024 () //
355	D-ABLAPL/13155/2025 ABLAPL/5071/2025	SK.WASIM EKRAM @ S.K.GUDDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /112 /2025 () //
356	D-ABLAPL/13178/2025 ABLAPL/5072/2025	NURENDRA @ NARENDRA SWAIN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAIKERA /126 /2025 () //
357	D-ABLAPL/12559/2025 ABLAPL/5073/2025	BHAJAMAN PUTEL @ BHAJAMANA @ TANKADHAR PUTEL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SINDHIKELA PS /94 /2025 () //
358	D-ABLAPL/12632/2025 ABLAPL/5074/2025	KALANDI SAHOO VS STATE OF ODISHA	BIBHUDUTTA SURYAVASI VS	MANGALA BAG /138 /2025 () //
359	D-ABLAPL/12825/2025 ABLAPL/5075/2025	DEBENDRA BINDHANI VS STATE OF ODISHA	SABANA KHATUN VS	CHANDIPUR /34 /2025 () //
360	D-ABLAPL/12247/2025 ABLAPL/5076/2025	RAKESH MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /130 /2025 () //
361	D-ABLAPL/13159/2025 ABLAPL/5077/2025	SUJIT SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LAXMISAGAR P.S. /91 /2025 () //
362	D-ABLAPL/12836/2025 ABLAPL/5078/2025	SHIBA SANKAR BARIK @ MANNA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	KULIANA /69 /2025 () //
363	D-ABLAPL/12253/2025	SANTOSH MALLICK@MALIK	BISWARANJAN DALAI	KUJANGA /130 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5079/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12998/2025 ABLAPL/5080/2025	NALU PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /112 /2025 () //
365	D-ABLAPL/13161/2025 ABLAPL/5081/2025	LAXMIDHAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /338 /2025 () //
366	D-ABLAPL/13152/2025 ABLAPL/5082/2025	S.K.RIAJUDIN @S.K.RIYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 () //
367	D-ABLAPL/13120/2025 ABLAPL/5083/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// () //
368	D-ABLAPL/13181/2025 ABLAPL/5084/2025	PINKI BISWAS @PINKY MANDAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	UMERKOTE /376 /2024 () //
369	D-ABLAPL/13162/2025 ABLAPL/5085/2025	LAXMIDHAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /340 /2025 () //
370	D-ABLAPL/12822/2025 ABLAPL/5086/2025	KESHAB KUANR VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /135 /2025 () //
371	D-ABLAPL/12155/2025 ABLAPL/5087/2025	DAITA @ DAITYA RANA @ DAITARI RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /55 /2025 () //
372	D-ABLAPL/13270/2025 ABLAPL/5088/2025	UPENDRA PRASAD MALLICK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHADRAK RURAL /185 /2025 () //
373	D-ABLAPL/12980/2025 ABLAPL/5089/2025	JYOTI RANJAN PANI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	PATKURA /23 /2023 () //
374	D-ABLAPL/12731/2025 ABLAPL/5090/2025	ALOK NAIK VS	SASANKA SEKHAR SATAPATHY VS	TALCHER TOWN /106 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/13147/2025 ABLAPL/5091/2025	STATE OF ODISHA MUJAHIR HOSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()
376	D-ABLAPL/12736/2025 ABLAPL/5092/2025	DILLIP KUMAR SAHOO @ DILIP KUMAR SAHOO VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	// CUTTACK SADAR /271 /2023 ()
377	D-ABLAPL/13150/2025 ABLAPL/5093/2025	STATE OF ODISHA KALANDI NAIK @ KALANDI CHARAN NAIK VS	PANCHANAN PANIGRAHI VS	// MAHABIROD /45 /2025 ()
378	D-ABLAPL/13005/2025 ABLAPL/5094/2025	STATE OF ODISHA SWAYAM DIBYAJYOTI JENA VS	NETRANANDA BISWAL VS	// BALIKUDA /196 /2025 ()
379	D-ABLAPL/13151/2025 ABLAPL/5095/2025	STATE OF ODISHA SK. WASIM VS	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()
380	D-ABLAPL/12513/2025 ABLAPL/5096/2025	STATE OF ODISHA DROUPADI BEHERA VS	PRATAP KESHARI DEO VS	// PATTAMUNDAI RURAL PS /136 /2025 ()
381	D-ABLAPL/13180/2025 ABLAPL/5097/2025	STATE OF ODISHA KAILASH @ KAILASH CHANDRA MAHANTA VS	SUSAMA RANI SAHOO VS	// KEONJHAR SADAR /165 /2025 ()
382	D-ABLAPL/13185/2025 ABLAPL/5098/2025	STATE OF ODISHA GITANJALI NAYAK VS	PITAMBAR BEHERA VS	// RANPUR /104 /2025 ()
383	D-ABLAPL/13260/2025 ABLAPL/5099/2025	STATE OF ODISHA ANANTA KUMAR BISWAL VS	PRATIK DASH VS	// SORO /325 /2025 ()
384	D-ABLAPL/13007/2025 ABLAPL/5100/2025	STATE OF ODISHA SHISHIR KUMAR TAREI VS	CHINMAYA MOHANTY VS	// RAGHUNATHPUR /36 /2025 ()
385	D-ABLAPL/12627/2025 ABLAPL/5101/2025	STATE OF ODISHA SHYAM SUNDAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000065/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/13111/2025 ABLAPL/5102/2025	MITHUN JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /202 /2025 () //
387	D-ABLAPL/13167/2025 ABLAPL/5103/2025	NALI @ SILU BEHERA @ JIBAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /33 /2025 () //
388	D-ABLAPL/13168/2025 ABLAPL/5104/2025	BIDYADHAR PARIDA @ PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /169 /2025 () //
389	D-ABLAPL/13080/2025 ABLAPL/5105/2025	DIPU @ DEEPAK BISWAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /242 /2025 () //
390	D-ABLAPL/13075/2025 ABLAPL/5106/2025	MD. SAHID @ MD. TUKU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PLANTSITE /5 /2025 () //
391	D-ABLAPL/13247/2025 ABLAPL/5107/2025	KHIROD CH. MALLIK @ KHIROD CHANDRA MALLICK VS STATE OF ODISHA(VIG.)	MANOJ KUMAR JENA VS	CUTTACK VIGILANCE /59 /2014 () //
392	D-ABLAPL/12958/2025 ABLAPL/5108/2025	SUBASH BEHERA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	Maitri Vihar PS /119 /2025 () //
393	D-ABLAPL/13009/2025 ABLAPL/5109/2025	ALEKHA ROUT @ TULU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /383 /2024 () //
394	D-ABLAPL/11103/2025 ABLAPL/5110/2025	BICHITRA KUMAR JENA VS STATE OF ODISHA	SABYASACHI MISHRA VS	PIPLI /32 /2013 () //
395	D-ABLAPL/12690/2025 ABLAPL/5111/2025	GADADHAR BIHARI VS STATE OF ODISHA	AMBARISH MEKAP VS	PATKURA /47 /2025 () //
396	D-ABLAPL/13249/2025 ABLAPL/5112/2025	SUBALAYA BARIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /98 /2025 () //
397	D-ABLAPL/13395/2025	CHITTARANJAN DAS	SUKANTA KUMAR NAYAK	BHADRAK TOWN /239 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5113/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/13058/2025 ABLAPL/5114/2025	MEGHANADA DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	TIHIDI /145 /2025 () //
399	D-ABLAPL/13248/2025 ABLAPL/5115/2025	AJITABHA MOHAPATRA @ AJIT MOHAPATRA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	KUJANGA /161 /2025 () //
400	D-ABLAPL/10588/2025 ABLAPL/5116/2025	PARESH KUMAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /15 /2025 () //
401	D-ABLAPL/10591/2025 ABLAPL/5117/2025	SATYABRATA SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /15 /2025 () //
402	D-ABLAPL/13006/2025 ABLAPL/5118/2025	KARGIL @ RAMA KRISHNA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /263 /2025 () //
403	D-ABLAPL/12952/2025 ABLAPL/5119/2025	TUNA GOUDA @ GHASIRAM NAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	PAPADAHANDI /62 /2025 () //
404	D-ABLAPL/12967/2025 ABLAPL/5120/2025	R. KIRAN KUMAR @ RATNALU KIRAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE TOWN /170 /2025 () //
405	D-ABLAPL/12743/2025 ABLAPL/5121/2025	CHIKUN @ RAJESH KUMAR PANDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /315 /2025 () //
406	D-ABLAPL/13253/2025 ABLAPL/5122/2025	DINAKRUSHNA BEHERA @ PURNA BEHERA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	JALESWAR /3 /2024 () //
407	D-ABLAPL/13258/2025 ABLAPL/5123/2025	SRIKRUSHNA DUTTA @ BHIMA DUTTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /35 /2025 () //
408	D-ABLAPL/13263/2025 ABLAPL/5124/2025	SK.ABDUL MAROOF VS	PRASANT KUMAR BARIK VS	BHADRAK TOWN /245 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/13254/2025 ABLAPL/5125/2025	STATE OF ODISHA PRAKASH DAS VS	SATYAJIT MOHAPATRA (2) VS	// TIHIDI /147 /2025 ()
410	D-ABLAPL/13259/2025 ABLAPL/5126/2025	STATE OF ODISHA ASUTOSH MISTRY VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /203 /2023 ()
411	D-ABLAPL/13261/2025 ABLAPL/5127/2025	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	PRASANTA KUMAR SAHOO VS	// BARKOTE /160 /2023 ()
412	D-ABLAPL/13268/2025 ABLAPL/5128/2025	STATE OF ODISHA ADARSH ANURUP DAS VS	BIBHU PRASAD MOHANTY VS	// TOMANDO /94 /2025 ()
413	D-ABLAPL/12889/2025 ABLAPL/5129/2025	STATE OF ODISHA JANAKI BHUSAN RANABIJULI VS	BIPIN KUMAR NAYAK VS	// KHURDA SADAR /114 /2025 ()
414	D-ABLAPL/12961/2025 ABLAPL/5130/2025	STATE OF ODISHA BASANTA MANGARAJ @ BASANT MANGRAJ VS	SURYAKANTA DWIBEDI VS	// KEGAON /61 /2025 ()
415	D-ABLAPL/13133/2025 ABLAPL/5131/2025	STATE OF ODISHA CHINTAMANI BEHERA VS	SURYAKANTA DWIBEDI VS	// ATHGARH /106 /2025 ()
416	D-ABLAPL/13323/2025 ABLAPL/5132/2025	STATE OF ODISHA SARATHI SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// GANGAPUR (ASKA) /237 /2025 () //